

No.15

FRIDAY 28 JULY, 2017

11 30 AM

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1. QUESTIONS

(1) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 2A, 3C, 4C, 5A and 6B for the day were orally answered.

(b) Replies Postponed:-

Replies to Starred Question Nos. 1B and 12B were postponed to 04/08/2016.

(c) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2) UNSTARRED QUESTIONS

Replies Laid:-

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

12 30 PM

2. ZERO HOUR MENTION

**Shri Aleixo R. Lourenco, MLA** made a mention regarding an advertisement for posts by Goa University relaxing the domicile and knowledge of Konkani not essential.

**SHRI MANOHAR PARRIKAR, Chief Minister** replied to the Mention.

12 35 PM

3. CONGRATULATORY MOTIONS

(1) **Shri Rajesh Patnekar, MLA** moved the following:

“This House congratulates Master Pankaj Sainekar for becoming the first Goan in creating the Suryanamaskar Marathon by performing 2015 sets in 12 hrs in Goa and 2295 sets of Suryanamaskar in 15 hrs at Ahmedabad, Gujarat during the International Yoga day thus creating the Limca Book of Record and Golden Book of Records respectively”.

The following Members spoke on the Motions:-

1. **Shri Rajesh Patnekar, MLA**

..... 12 35 PM

- |   |       |          |
|---|-------|----------|
| 2. Shri Pravin Zantye, MLA                                    | ..... | 12 38 PM |
| 3. <b>Shri Manohar Azgaonkar, Minister for Sports</b>         | ..... | 12 40 PM |
| 4. <b>Shri Ramkrishna Dhavalikar, Minister for PWD</b>        | ..... | 12 41 PM |
| 5. <b>Shri Chandrakant Kavalekar, Leader of Opposition...</b> |       | 12 43 PM |
| 6. <b>Dr. Pramod Sawant, Speaker</b>                          | ..... | 12 44 PM |

The Motion was adopted unanimously.

**(2) Shri Digambar Kamat, MLA** moved the following:

“This House congratulates Pandit Arvind Mulgaonkar, Pandit Prabhakar Karekar and Pandit Somnath Chari for being awarded Sangeet Natak Academy Puraskar-2016 and also congratulates Sonia Sirsat for being awarded Ustad Bismaillah Khan Yuva Puraskar 2016”.

The following Members spoke on the Motion:-

- |  |       |          |
|--|-------|----------|
| 1. Shri Digambar Kamat, MLA                                  | ..... | 12 45 PM |
| 2. Shri Pratapsingh Rane, MLA                                | ..... | 12 49 PM |
| 3. Shri Ravi Naik, MLA                                       | ..... | 12 52 PM |
| 4. Smt. Alina Saldanha, MLA                                  | ..... | 12 57 PM |
| 5. <b>Shri Chandrakant Kavalekar, Leader of Opposition..</b> |       | 12 56 PM |
| 6. Shri Nilesh Cabral, MLA                                   | ..... | 12 57 PM |
| 7. <b>Shri Govind Gaude, Minister for Art &amp; Culture</b>  | ..... | 12 57 PM |
| 8. <b>Dr. Pramod Sawant, Speaker</b>                         | ..... | 1 05 PM  |

The Motion was adopted unanimously.

**1 05 PM**

4. **PAPER LAID ON THE TABLE**  
**SHRI MANOHAR PARRIKAR, Chief Minister** laid the Performance Budget 2017-18 in respect to Information & Technology (Demand No. 82).

**(House adjourned for lunch at 1 05 PM and resumed its sitting at 2 30 PM)**

**2 30 PM**

5. **PRIVATE MEMBERS' RESOLUTIONS**

**(1) Shri Pratapsingh Rane, MLA** moved the following:

“This House strongly recommends the Government to urgently repair the Tourist Cottages at Keri-Sattari as the condition of the same is very pathetic.”

The following Members spoke on the Resolution:

1. Shri Pratapsingh Rane, MLA
2. Shri Glenn Souza Ticlo, MLA

3. Shri Nilesh Cabral, MLA
4. Shri Ravi Naik, MLA

**SHRI MANOHAR AZGAONKAR, Minister for Tourism** replied to the points raised by the Mover.

The Resolution was passed unanimously in the House.

**(2) Shri Rajesh Patnekar, MLA** moved the following:

“This House strongly recommends the Government that the Primary Health Centre of Bicholim be upgraded to Community Health Centre.”

**SHRI MANOHAR PARRIKAR, Chief Minister** postponed the Resolution for reply to 4/8/2017.

**(3) Shri Chandrakant Kavalekar, Leader of Opposition** moved the following:

“This House strongly recommends the Government to allay the sufferings of the people by ensuring that the Mediclaim Schemes sanctioned for availing of various medical treatments, facilities, etc. due to non-payment of previous bills raised by them, the patients are forced to pay the Hospitals by arranging their own money and then seek reimbursement from the Government.”

**SHRI MANOHAR PARRIKAR, Chief Minister** postponed the Resolution for reply to 4/8/2017.

**(4) Shri Ravi Naik, MLA** moved the following:

“This House unanimously resolves that the Government should not sign and withdraw if signed, any MoU between the Inland Waterways Authority of India and MPT in order to protect the right of our rivers like Mandovi, Zuari, Chapora, Mapusa, Sal and Cumbharjua in the State of Goa.”

The following Members spoke on the Resolution:

1. Shri Ravi Naik, MLA
2. Shri Aleixo R. Lourenco, MLA
3. Shri Luizinho Faleiro, MLA
4. Shri Carlos Almeida, MLA
5. Shri Churchill Alemao, MLA
6. Shri Francisco Silveira, MLA
7. Shri Filipe Nery Rodrigues, MLA
8. **Shri Chandrakant Kavalekar, Leader of Opposition**

**SHRI MANOHAR PARRIKAR, Chief Minister** for replied to the points raised by the Mover.

The Resolution was put to vote, then Division was sought and defeated by 21 to 10 votes

**(5) Shri Nilesh Cabral, MLA** moved the following:

“This House strongly recommends the Government to implement meters in all the Taxis in Goa forthwith, and also to come out with strong legislations, to enforce the taxi permit conditions, so that the tourists, as well as the locals are not over charged, as Goa is getting a bad name on account of high handedness of certain taxi operators.”

**Shri Nilesh Cabral, MLA** spoke on the Resolution:

**(House adjourned for tea at 4 03 PM and resumed its sitting at 4 30 PM)**

**SHRI MANOHAR PARRIKAR, Chief Minister** replied to the points raised by the Mover.

The Resolution was withdrawn by the leave of the House.

**4 35 PM**

**6. DISCUSSION AND VOTING OF THE FOLLOWING DEMAND FOR GRANTS, 2017-18(DAY-5)**

**SHRI MAUVIN GODINHO, Minister for Panchayats** moved the Demand No. 31 - Panchayats

**4 36 PM**

Cut Motions tabled by **S/Shri Chandrakant Kavalekar, (Leader of Opposition)**, Pratapsingh Rane, Digambar Kamat, Dayanand Sopte, Ravi Naik and Smt. Jennifer Monserrate, MLAs were moved to Demand No. 31.

The following Members took part in the Debate:

1. Shri Dayanand Sopte, MLA ..... 4 37 PM
2. Shri Nilkanth Harlankar, MLA ..... 4 48 PM

**(Shri Isidore Fernandes, MLA in Chair at 4 56 PM)**

3. Shri Churchill Alemao, MLA ..... 4 59 PM
4. Shri Clafasio Dias, MLA ..... 5 13 PM
5. Smt. Alina Saldhana, MLA ..... 5 20 PM

6. Shri Glenn Souza Ticlo, MLA	.....	5 29 PM
7. Shri Prasad Gaonkar, MLA	.....	5 35 PM
8. Shri Wilfred D'Sa, MLA	.....	5 40 PM
9. Shri Nilesh Cabral, MLA	.....	5 44 PM
10. Shri Deepak Pauskar, MLA	.....	5 52 PM
11. Shri Pravin Zantye, MLA	.....	6 00 PM
12. Shri Carlos Almeida, MLA	.....	6 03 PM

**(Shri Rajesh Patnekar, MLA in Chair 6 05 PM)**

13. Shri Isidore Fernandes, MLA	.....	6 10 PM
14. Shri Francisco Silveira, MLA	.....	6 18 PM

**(Dr. Pramod Sawant, Speaker in Chair at 6 23 PM)**

15. Shri Aleixo R. Lourenco, MLA	.....	6 25 PM
16. Shri Chandrakant Kavalekar, Leader of Opposition ..		6 31 PM

**6 40 PM**

**SHRI MAUVIN GODINHO, Minister for Panchayats** replied to the Debate.

**7 21 PM**

Cut Motions to Demand No. 31 at Sl. Nos. 1 to 6 of list No. 5 circulated separately were put to vote and negatived.

**7 22 PM**

Demand No. 31 was put to vote and passed.

**7 23 PM**

**7. GOVERNMENT BILL-INTRODUCED**

The Goa Agricultural Tenancy (Amendment) Bill, 2017.

**(HOUSE ADJOURNED AT 7 24 PM TO MEET AT 11 30 AM ON MONDAY THE 31<sup>ST</sup> JULY, 2017)**

**ASSEMBLY HALL  
PORVORIM-GOA  
28 JULY, 2017**

**N. B. SUBHEDAR  
SECRETARY**